

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.08.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
2.	Contempt Case (AT) No.32 of 2020 in Comp. App. (AT) No. 43 of 2018	Shruti Agro Farms Pvt. Ltd. Vs. Ajay Kumar Kedia and Ors.	Rahul Bhardwaj	

### For Admission (Fresh Case)

3.	Comp. App. (AT) (Ins) No. 552 of 2021	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Dhruv Gupta	
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### For Hearing

4.	Comp. App. (AT) (Ins) No. 814 of 2020  <b>Part Heard</b>	Committee of Creditors of Wind World (India) Ltd. Through State Bank of India Vs. Suraksha Asset Reconstruction Company & Ors.  <b>With</b>	Ajay Roy	Chitranshul A. Sinha Sonali Khanna-R1 to R3 Neha Naik-IRP Shailen Shah-R4
5.	Comp. App. (AT) (Ins) No.826 of 2020  <b>Part Heard</b>	Shailen Shah, Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstruction Ltd & Ors.  <b>With</b>	Neha	Chitranshul A. Sinha Anshuman Chaturved-R1 to R3 S. Sagar Dhawan- R4
6.	Comp. App (AT) (Ins) No. 913 of 2020  <b>Part Heard</b>	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional, Wind World (India)Ltd. & Ors.	Chitranshul A. Sinha	Neha Naik-R1 Charu Bansal-CoC

7.	Contempt Case (AT) No. 03 of 2021 in Comp. App. (AT) No. 238 of 2018 & I.A. No. 2440 of 2020	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Kausik Chatterjee	Vanita Bhargava Wamika Trehan Joyti Prakash Sahu- R3 to R10
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**For Admission (After Notice)**

8.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.  <b>With</b>	Ridhima Sehgal	Videh Vaish-R1 Khushboo Aggarwal- R3 Neeraj Kumar Gupta-R4 Lalit Mohan- RP
9.	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.	Parth Tandon	Shaunak Mitra-R1 alot Mohan-R2 Rishav Banerjee-R3
10.	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	K.D. Sharma Bharti Jain-R3
11.	Comp. App. (AT) (Ins) No. 126 of 2021	Tek Travels Pvt. Ltd. Vs. PCM Worldwide Flights Pvt. Ltd.	Rachit Kohli	Sushant Kumar
12.	Comp. App. (AT) (Ins) No. 210 of 2021	Hardik Fakirchand Shah Proprietor of Cotton Hub Vs. Male Square Retails Pvt. Ltd.	Vikky Dang	
13.	Comp. App. (AT) (Ins) No. 282 of 2021	Ishita Halder Vs. Siba Kumar Mohapatra & Anr.	Arani Guha	Siba Kumar Mohapatra-R1 Sanjay Kapur VM Kannan Arjun Bhatia-R2
14.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	
15.	Comp. App. (AT) (Ins) No. 438 of 2021	Vishnoo Mittal & Anr. Suspended Board of Director/ Shareholder/Resolution Applicant of Xalta Food and Beverages Pvt. Ltd. Vs. Naveen Kumar Jain Resolution Professional for Xalta Food and Beverages Pvt. Ltd.	Abhishek Anand	Brijesh Kumar Thamber

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar